

DIVISION BENCH
COURT - II

P-103

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/168(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH MAY 2024

IN THE MATTER OF	TATA CAPITAL FINANCIAL SERVICES LIMITED VS GOPI KISHAN DAMANI
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Debasish Chakraborti, Adv.] For Financial Creditor
Mr. Snehasish Chakraborty, Adv.

Mr. Saurav Jain, Adv.] For Resolution Professional

Mr. Avishek Guha, Adv.] For Tata Capital Ltd.
Mr. Arunika Dutta, Adv.
Mr. Kaustov De Sarkar, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Since the objection to the Progress Report is yet to be filed, let the matter be posted for hearing on **10.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**